

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:230

ANSWERED ON:29.03.2012

LPG AGENCIES

Rana (Raju Rana) Shri Rajendrasinh Ghanshyamsinh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG agencies in the country, during the last two years and the current years, State-wise and Oil Marketing Company-wise ;
- (b) whether the demand of consumers for LPG including refills are met fully and if so, the details thereof ;
- (c) the number of LPG agencies likely to be opened in different States including Bhavnagar District of Gujarat during the years 2012-13 and 2013-14 ; and
- (d) the other steps taken to meet the demand of LPG especially in rural areas ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 230 BY SHRI RAJENDRASINH RANA TO BE ANSWERED ON 29TH MARCH, 2012 REGARDING LPG AGENCIES.

(a) : The Public Sector Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have commissioned 1926 distributorship in the country during the last two years and the period April, 2011 to January, 2012. The State-wise and OMC-wise detail are at Annex.

(b) : At present, the indigenous production of LPG is insufficient to meet domestic requirements and the shortfall is met through imports. LPG supplies to distributors are being made by the OMCs in accordance with the genuine demand of customers registered with the LPG distributors.

However, due to factors such as product supply constraints, strikes, road breaches, floods, strikes by Southern Region Bulk LPG Transporters, unplanned shutdown, natural calamities alongwith huge growth of demand, there is a backlog of a few days in LPG supplies in the States of Andhra Pradesh, Assam, Bihar, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Uttar Pradesh, Uttarakhand, Tamil Nadu and West Bengal. Government has advised OMCs to liquidate the backlog in the States by operating the bottling plants on Sundays and holidays & also during extended hours.

(c) : OMCs have planned to set up 453 regular LPG distributorships and 1317 RGGLV distributorship in the country, including 2 regular distributorships and 2 RGGLV distributorships in Bhavnagar district of Gujarat, during the years 2012-13 and 2013-14, which are at various stages of commissioning.

(d) : For rural and under-covered areas, "Rajiv Gandhi Gramin LPG Vitaran Yojana" (RGGLVY) for establishing small-size LPG distribution agencies was launched on 16.10.2009. Advertisements inviting applications for distributorships under the scheme have been released by OMCs in 29 States/UTs namely, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhatisgarh, Gujarat, Jammu & Kashmir, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Meghalaya, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Puducherry and Andaman & Nicobar covering 4786 locations. Letters of Intent (LoI) have been issued for 1752 locations out of which 1001 distributors have been commissioned.